

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 156/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.01.2018**

NAME OF THE COMPANY: M/s Himalayan Trail Beaters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Mr. Sumit, Advocate

Ms. Easha Kadian, Advocate for Ms. Lakshmi Gurung,
Standing Counsel for the I.T. Department

ORDER

No report has been received from the office of the ROC. Show cause notice be issued to the ROC as to why the reply has not been filed on time.

To come up on 30th January, 2018.

Sd-

**(Deepa Krishan)
Member (T)**

Sd-

**(Ina Malhotra)
Member (J)**